

IN THE COURT OF SMALL CAUSES AT MUMBAI

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COURT OF SMALL CAUSES

Date :- 21st JUNE, 2021




Smt. R.K. HAJARE
Addl. Registrar

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SR. NO.	MEMO NO.	SUIT NO.	PARTY'S NAME	COURT NO.	READY DATE
1	2009	LE/C 355/1986	S.J.GHATE	24	16/06/21
2	2112	A 438/04 IN LEC 146/85	K.P. GALA & ASSO.	4	15/06/21
3	2227	A 103/11 RR 1680/01	KHAN J AKHTAR	4	15/06/21
4	2248	RAER 957/2017	K F BHOT	17	16/06/21
5	2326	RAE 292/2006	RAJESH PALVIYA	15	18/06/21
6	2438	TE/R 244/2012	RMG LEGAL	23	14/06/21
7	2508	A 359/18 IN TE 105/08	K.K.JADHAV	3	15/06/21
8	2509	A 232/19 IN TE 105/08	K.K.JADHAV	3	15/06/21
9	2510	A 360/18 IN TE 106/08	K.K.JADHAV	3	15/06/21
10	2511	M.P.431/15 IN TE 1065/08	K.K.JADHAV	3	15/06/21
11	2608	EXE APPLN.378/2019 IN TE SUIT 46/2008	P.V.TIKARE	23	18/06/21
12	2623	RAE 1298/2047/2012	S K VYAS	21	18/06/21
13	2632	REV 332/19 IN RAD 203/15	G.B.BHATT	2	15/06/21
14	2684	EXE 53/18 IN SUM 156/17	KEVALIK JAIN	29	15/06/21
15	2703	RAE/R 1740/2011	A. JADHAV	26	15/06/21
16	2738	RAE 230/2010	N.N.VAISHNAWA 7 CO	22	14/06/21
17	2778	A 399/18 IN RAE 281/16	L.M.CHHEDA	2	16/06/21
18	2883	TE 146/2007	S.M.SHAH	23	14/06/21
19	2937	RAE 571/16	D.A.BAROT	6	14/06/21
20	2938	RAE 572/16	D.A.BAROT	6	14/06/21
21	2940	RAE 573/16	D.A.BAROT	6	14/06/21
22	2961	EXE.APPLN.143/2011 IN OBST.NT.91/2011 IN LE/C 318/1988	V.V.SURVE	24	14/06/21
23	2985	RAE 1460/2011	A R PAI	21	15/06/21

24	3029	R/R1233/2019	PIYUSH JAIN	23	16/06/21
25	3037	RAE 1794/1995	C R MANIA	20	17/06/21
26	3115	EX APP 13/20 IN RAE 1288/2019	P. PRASAD	26	15/06/21
27	3153	MARJI 670/12 IN RAE 1041/06	SHRIHARI JOGDAND	6	15/06/21
28	3154	MARJI 308/14 IN RAE 1041/06	SHRIHARI JOGDAND	6	15/06/21
29	3157	Marji 164/18 in RR 2354/06	S.P.SHRIVASTAVA	6	14/06/21
30	3158	EXE 427/15 IN RR 2354/06	S.P.SHRIVASTAVA	6	14/06/21
31	3159	RAD 967/18	S.P.SHRIVASTAVA	6	14/06/21
32	3160	A 308/19 IN RR 1886/06	S.P.SHRIVASTAVA	6	14/06/21
33	3176	RAE 566/944/2011	S.B. POKARNE	25	17/06/21
34	3182	RAE 2002/09	S.A. BHOSALE	26	15/06/21
35	3204	RAE/R 457/2020	RAJESH THAKUR	26	15/06/21
36	3208	RAE 362/601/2011	SANJAY A PANCHAL	16	16/06/21
37	3295	EXE APPLN 49/21 IN RAE 252/2011	RAJESH CHHADA	11	15/06/21
38	3297	RAE 631/874/2011	GAURAV DAVE	9	17/06/21
39	3298	RAE 630/873/2011	GAURAV DAVE	9	17/06/21
40	3352	RAE 1298/2047/2012	VIDYA BANDEKAR	21	17/06/21
41	3381	RAE 2710/1990	RAVINDRA GOEL	21	16/06/21
42	3386	RAE 1560/2013	R.J.THAKKAR	24	14/06/21
43	3446	RAE 1267/2014	PRAMESH VAKIL	15	18/06/21
44	3485	MA 14/1995	A K SAVLA	18	17/06/21
45	3521	RAE 658/2009	SHARAD G SINGHANIA	25	17/06/21
46	3523	RAD 242/2012	KIRAN BAJEKAL	34	17/06/21
47	3535	RAE 275/94	SMITA CHOGLA	6	17/06/21
48	3547	RAE 1918/03	HEENA ABHYANKAR	25	15/06/21
49	3552	RAE 1125/2018	G.P.PRABHU	24	16/06/21
50	3557	OBST.NT.31/2003 IN RAE/R 2122/1997	JAIKUMAR VAID	23	14/06/21

51	3562	R/R 180/06	MANGAL GUJAR	7	16/06/21
52	3575	RAN APP 548/SR/1964	RIYA AMBOLKAR	2	18/06/21
53	3576	RAER 1827/2008	A G NAYAK	25	15/06/21
54	3576	RAE/R 1827/08	A.G. NAYAK	25	15/06/21
55	3581	RAD 183/2007	A.G. NAYAK	25	15/06/21
56	3586	RAE 461/2021	SHAH	11	17/06/21
57	3594	EXE A 221/2018 APEPAL 138/2010 RAE 779/2007	K M AGRAWAL	16	17/06/21
58	3607	RAE 70/09	SHRAVAN M VYAS	6	17/06/21
59	3621	LE/C 454/1987	S.K.LEAL	24	16/06/21
60	3622	LE/C 355/1986	S.K.LEGAL ASS.	24	18/06/21
61	3640	RAE 439/748/2001	I H OSMAN	20	15/06/21
62	3643	LEC 46/2017	ADV MENINO DIAS	16	16/06/21
63	3659	RAE 3737/21	SSB LEAGAL & ADVISOR	6	17/06/21
64	3662	LD 3/2021	S G SANAP	12	17/06/21
65	3665	RAD 421/2012	SANTOSH HARIDAS	15	14/06/21
66	3671	MISC A 429/19 IN LEC 22/95	K.F.BHOT	2	17/06/21
67	3672	RAE 261/2016	DIVYAKANT MEHTA	14	15/06/21
68	3682	EXE 2061/07 IN SUM 719/06	KEVALIK JAIN	29	15/06/21
69	3683	EXE 19/2021 IN SUM 190/19	KEVALIK JAIN	29	15/06/21
70	3704	LEC 46/2014	JAYKAR PARMAR	16	14/06/21
71	3717	MISC 429/19 LEC 22/95	O.A.SIDDIQUI	2	15/06/21
72	3720	R/R/1421/2016	R.D.MISHRA	22	15/06/21

73	3723	SUM 17/2020	V R SOLANKI	21	15/06/21
74	3724	SUM 16/2020	V R SOLANKI	21	15/06/21
75	3725	SUM 21/2020	V R SOLANKI	21	15/06/21
76	3726	SUM 22/2020	V R SOLANKI	21	15/06/21
77	3727	SUM 23/2020	V R SOLANKI	21	15/06/21
78	3728	R/R/1420/2016	R.B.MISHRA	22	15/06/21
79	3729	R/R/1457/2016	R.B.MISHRA	22	15/06/21
80	3731	R/R/1455/2016	R.D.MISHRA	22	15/06/21
81	3732	1453/2016	R.D.MISHRA	22	15/06/21
82	3733	R/R/1454/2016	R.B.MISHRA	22	15/06/21
83	3736	RAE 361/623/12	DILIP BHATIA	25	17/06/21
84	3747	A 256/07 IN RAE 166/02	A.S.JOSHI	4	16/06/21
85	3750	R/R 793/18	RAVI MISHRA	26	16/06/21
86	3752	T E 125/2010	J X MASCARENHAS	32	18/06/21
87	3757	RAE&R 1950/2016	J R SHAH	14	17/06/21
88	3763	APPEAL 3/2019 IN RAE 69/2005	S. J. GHATGE	5	18/06/21
89	3764	RAER 943/2004	SUBHASH GHATGE	14	18/06/21
90	3765	RAE R 2542007	K. K. SHAH	6	18/06/21
91	3766	L E 71/85/2012	VASHI AND VASHI	17	18/06/21
92	3786	RAN 79/89	S. K. BANGED	6	18/06/21
93	3939	RAE 1794/1995	B M JADHAV	21	18/06/21